

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

**CAUSE LIST OF
PART HEARD MATTERS
FOR 11-SEPTEMBER-2026 (FRIDAY)**

BEFORE **SHRI SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER**
AND **SHRI NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS							
Srl	Appeal Number				Assmt. Year	Assessee	Bench
1	MA	4	LKW	2022	2015-16	[D] SMT. NEETU JAIN	A
2	MA	5	LKW	2022	2015-16	[D] SHRI NARESH KUMAR JAIN	A
3	MA	6	LKW	2022	2016-17	[D] SHRI NAVIN JAIN	A
4	MA	7	LKW	2022	2015-16	[D] SHRIMATI JAIN	A
5	MA	8	LKW	2022	2015-16	[D] SHRI NAVIN JAIN	A
6	MA	9	LKW	2022	2017-18	[D] SHRI NAVIN JAIN	A
7	MA	12	LKW	2022	2017-18	[D] SHRI NARESH KUMAR JAIN	A
8	MA	13	LKW	2022	2009-10	[D] M/S. DIAMOND CONSULTANCY SERVICES PRVATE LIMITED	A
9	MA	14	LKW	2022	2010-11	[D] M/S. DIAMOND CONSULTANCY SERVICES PRVATE LIMITED	A
10	MA	15	LKW	2022	2011-12	[D] M/S. DIAMOND CONSULTANCY SERVICES PRVATE LIMITED	A
11	MA	23	LKW	2022	2014-15	[D] SHRI ARUN AGARWAL	B

 Assistant Registrar